ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2019 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening Bal	lance	Ins	stitution during t	the month	Disp	oosal Cases durin	g the month	Closing	balance at the e	nd of the month	% Increase	or decrease in pen previous month		Disposal o	of cases which ar years old	e more than five		cy of cases which ars old at the end	
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	772	57	829	73	21	94	78	14	92	767	64	831	-0.65%	12.28%	0.27%	0	0	0	10	2	12

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	•
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	•
4	What is the progress made on those targets district-wise	